

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item NO.219 – IA 724 of 2021
Item NO.220 – IA 812 of 2021
In
CP(IB) 140 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

OXYZO Financial Services Pvt Ltd
V/s
P.Praful & Company Agency (India) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 17/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 724 of 2021, IA 812 of 2021

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 02.01.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**